

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 137 (ND)/2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.03.2019.**

**NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips
Ltd.**

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Ankur Mittal, Advocate

Mr. Jasveen Kaur, Mr. K. Datta, Ms. Prachi Johri and

Ms. Moulshree Shukla, Advocates for RP

For the Respondent:

Mr. Sadre Alam and Mr. Anant A. Pavgi, Advocates

ORDER

Ld. Counsel appearing for the applicant in CA 54/2019 prays for an adjournment. renotify this case on 4th April, 2019.

Arguments in application under Section 31 of the Code have been addressed.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**